

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 27 of 2019**

**IN THE MATTER OF:**

**Philippe Haydon**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**With**

**Competition Appeal (AT) No. 28 of 2019**

**IN THE MATTER OF:**

**Sagaya Mary**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**With**

**Competition Appeal (AT) No. 29 of 2019**

**IN THE MATTER OF:**

**The Himalaya Drug Company**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Appellant: Ms. Kritika Vijay, Advocate.**

**Competition Appeal (AT) No. 27,28 & 29 of 2019**

**For Respondent: Mr. Manish paliwal and Mr. Ashutosh K. Sharma,  
Advocates.**

**ORDER**

**03.09.2019** Due to paucity of time the matter could not be taken up.

Post these appeal(s) for 'admission' (after notice) on 04<sup>th</sup> September, 2019  
along with Competition Appeal (AT) No. 24 of 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/